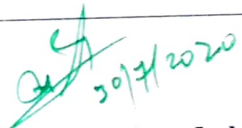


IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 31.07.2020

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA.78/2012 2. RA.172/13 3. RA. 7/14 4. R.A.8/14 5. RA.55/16	ARGUMENTS 1. CrI.Misc.704/2020 2. CrI.Misc.789/2020 3. CrI.Misc.802/2020 4. CrI.Misc.814/2020 5.CrI.Misc.754/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
ARGUMENTS 1. RA 149/2016 2. RA 141/2017 3. RA 151/2017 4. M.A.7/2018 5. R.A.37/2020	ARGUMENTS 1. CrI.A.3/2014 2. CrI.A.4/2014 3. CrI.A.8/2014 4. SC.87/2014 5. CrI.R.P.75/19


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 &
27.06.2020 issued by Hon'ble High court of Karnataka.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 31-07-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>HEARING</u></p> <ol style="list-style-type: none">1. CRL.MISC.729/20202. CRL.MISC.762/20203. CRL.MISC.785/20204. CRL.MISC.790/20205. CRL.MISC.791/20206. CRL.MISC.793/20207. CRL.MISC.810/2020 <p style="text-align: center;"><u>FOR ARGUMENTS</u></p> <ol style="list-style-type: none">8. CRL.MISC.735/2020 <p style="text-align: center;"><u>ORDER</u></p> <ol style="list-style-type: none">9. CRL.MISC.766/202010. CRL.MISC.805/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p style="text-align: center;"><u>OFFICE OBJECTIONS</u></p> <ol style="list-style-type: none">11. CRL.MISC.NO.852/202012. CRL.MISC.NO.853/2020 <p style="text-align: center;"><u>OBJECTIONS</u></p> <ol style="list-style-type: none">13. SC. 227/201814. SC.246/21815. SC.279/201816. CRL.R.P.78/201917. CRL.MISC.776/202018. CRL.MISC.815/202019. CRL.MISC.840/2020 <p style="text-align: center;"><u>FOR FURNISHING SURETY</u></p> <ol style="list-style-type: none">20. SC.309/2019

VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 31-07-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-12:00 AM</u>		
1	R.A. 183/2019 (Evidnce) IA/1/2019		RAJASHEKAR K. Vs BHARATHI	T. MURUGESH
2	R.A. 48/2018 (Objection) IA/1/2018		J.C. NARAYANAPPA Vs BHARATHI	V.N. RUDRESHA
3	P and SC 22/2019 (Objection)		DIVYA G. R. Vs RAMAIAH G.	RANJANI. V. K.
4	P and SC 3/2020 (Objection)		VENKATAPATHI Vs NILL	H. HARISH
5	R.A. 79/2018 (Memo) IA/1/2018 IA/2/2018		S NAGESH Vs A. PRASAD	C. SHANKAR REDDY

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 31-07-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-12:00 AM</u>		
1	Crl.Misc. 830/2020 (HEARING)		RAJANNA Vs MADANAYAKANAHALLI PS	BHARATH KUMAR.V.
2	Crl.Misc. 817/2020 (Objection)		SHIVACHARAN PRAJAPATHI Vs AVALAHALLI POLICE STATION	SURESH ASSOCIATES
3	Crl.Misc. 839/2020 (Objection)		PETER ISAAC Vs HOSAKOTE POLICE STATION	B. J. KRISHNA
4	Crl.Misc. 842/2020 (NOTICE)		MUBARAK AHMED Vs NELAMANGALA TOWN POLICE STATION	SADIQ I. J.